## GOVERNMENT OF INDIA POWER LOK SABHA

UNSTARRED QUESTION NO:4145 ANSWERED ON:18.12.2014 USE OF CHINESE EQUIPMENTS IN POWER SECTOR Patil Shri Sanjay(Kaka) Ramchandra

## Will the Minister of POWER be pleased to state:

- (a) whether the Government is aware of increasing dependency of our country on Chinese equipments in power sector due to their low cost as compared to other countries;
- (b) if so, the details thereof; and
- (c) the steps taken/to be taken by the Government to make the country self-sufficient by indigenously manufacturing requisite power equipments at competent price?

## **Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL AND NEW & RENEWABLE ENERGY ( SHRI PIYUSH GOYAL )

- (a) & (b): Out of total thermal generation capacity of 48,540 MW commissioned in 11th Plan, main plant equipment for 18,187 MW was imported from Chinese manufacturers. During 12th Plan, main plant equipment for 18,770 MW out of total thermal capacity added of 46,563 MW was supplied by Chinese manufacturers. Out of total thermal capacity of 87,837 MW under construction, main plant equipment for about 30,275 MW are being supplied by Chinese manufacturers. Therefore, main plant import, supplied by Chinese manufacturers, has stabilized in the last few years and there is a downward trend in main plant import for under construction thermal capacity.
- (c): The following steps have been taken by the Government to make the country self-sufficient by indigenously manufacturing requisite power equipments at competent price:
- (i) With a view to encourage domestic suppliers and provide orders to them, bulk orders for 11 nos. 660 MW supercritical units for NTPC and DVC and 9 nos. 800 MW supercritical units for NTPC were approved by the Govt. and have been undertaken by NTPC and DVC. These bulk orders are with mandatory requirement of indigenization of manufacturing of supercritical units by the successful bidders as per a pre-agreed Phased Manufacturing Programme (PMP).
- (ii) An advisory has been issued by Central Electricity Authority to all Central/State sector power generating companies that, with a view to encourage indigenous manufacturing of thermal power plants based on super- critical technology, they may incorporate the condition of setting up of phased indigenous manufacturing facilities, in the bids to be invited for boilers and turbine-generators of supercritical projects. The Advisory is valid upto October, 2015.
- (iii) To promote use of indigenous power equipment in the bidding of Ultra Mega Power Projects (UMPPs), Government of India has made a mandatory condition for bidders to procure the boilers, turbines, and generators from manufacturing facilities situated in India and owned and operated in India by an Indian company, a foreign company or a joint venture between an Indian and foreign company.
- (iv) BHEL have made technology arrangements with M/s. Alstom and Siemens for manufacturing of Supercritical Boiler and Turbine generator respectively and also taken up augmentation of manufacturing capacity.